

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 241 of 2013

Dated: 07th November, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

**Gujarat State Petronet Ltd. Appellant (s)
Versus
Petroleum & Natural Gas Regulatory Board ... Respondent (s)**

**Counsel for the Appellant (s): Mr. Piyush Joshi, Adv.
Ms. Nimisha S. Dutta, Adv.
Ms. Sumiti Yadava, Adv.**

**Counsel for the Respondent(s): Mr. Ashish Tiwari, Adv.
Mr. Rakesh Dewan, Adv**

ORDER

Learned Counsel for the Board seeks some more time for reply and is directed to file reply on or before 25.11.2013. The Counsel for the Board reluctantly assures that reply will be filed on or before 25.11.2013 after serving copy on the other side. If it is not filed by 25.11.2013, Tribunal will impose cost on it.

Post the matter for hearing on **2.12.2013 at 2.30 P.M.**

**(Nayan Mani Borah)
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)
Chairperson**

pr/rt

